

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2707**

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

MANUFACTURING OF ILLEGAL ARMS

2707. PROF. SADHU SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether illegal arms manufacturing have been unearthed in various parts of the country including Punjab and Uttar Pradesh;

(b) if so, the details thereof;

(c) whether a number of persons have been arrested for arms trafficking business;

(d) if so, the details thereof, during each of the last three years and the current year, State-wise; and

(e) the steps taken by the Government to curb the manufacturing of illegal arms in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) and (b): Yes, Madam, some instances of manufacturing of illegal arms have been reported from different parts of the country.

(c) and (d): As per data collected from States/UTs by National Crime Records Bureau (NCRB), details on State/UT-wise regarding persons arrested (PAR) under the Arms Act, 1959 during 2014-16* is enclosed as Annexure I.

(e): As per the seventh Schedule to the Constitution of India, “Police and Public order” are State subjects. The compliance of various provisions of the Arms Act, 1959 is the responsibility of all concerned, in particular, the State Governments/UTs. The Arms Act, 1959 has elaborate regulatory provisions, under Section 19 to 25 of the Act, to curb illegal trade in firearms. Under the Act, in addition to the State Police Authorities, personnel of Central Armed Police Forces have been empowered to search and seize arms and ammunition, illegally held/ traded by any person. From time to time, concerned agencies take necessary action to check violation of these Acts. The Union Government has issued advisories to States/UTs from time to time to take strict action against the offenders.

ANNEXURE I
L.S.US.Q.NO.2707 FOR 1.8.2017

	State/UT	PAR in 2014	PAR in 2015	PAR in 2016*
1	Andhra Pradesh	264	247	94
2	Arunachal Pradesh	29	7	30
3	Assam	1166	564	476
4	Bihar	2433	2530	2821
5	Chhattisgarh	801	618	832
6	Goa	0	4	3
7	Gujarat	819	768	730
8	Haryana	1715	1898	2178
9	Himachal Pradesh	32	30	39
10	Jammu & Kashmir	161	147	160
11	Jharkhand	639	731	597
12	Karnataka	260	185	232
13	Kerala	398	323	337
14	Madhya Pradesh	12536	10064	9269
15	Maharashtra	1888	1690	1798
16	Manipur	10	13	15
17	Meghalaya	63	52	31
18	Mizoram	30	34	13
19	Nagaland	251	210	128
20	Odisha	721	540	399
21	Punjab	573	565	542
22	Rajasthan	5536	6288	6840
23	Sikkim	3	1	8
24	Tamil Nadu	447	364	323
25	Telangana	226	169	128
26	Tripura	6	9	3
27	Uttar Pradesh	25322	24913	27850
28	Uttarakhand	762	787	853
29	West Bengal	4660	3362	3311
	TOTAL STATE(S)	61751	57113	60040
30	A & N Islands	0	0	0
31	Chandigarh	18	10	27
32	D&N Haveli	0	0	0
33	Daman & Diu	0	1	0
34	Delhi UT	838	843	822
35	Lakshadweep	0	0	0
36	Puducherry	63	13	22
	TOTAL UT(S)	919	867	871
	TOTAL (ALL INDIA)	62670	57980	60911

Source: Crime in India

*Data for the year 2016 is provisional as data is under clarification
